NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

| CA No.111/252/HDB/2017 |
|------------------------------------|
| Emani Prime Source Private Limited |
| Emani Prime Source Private Limited |
| Registrar of Companies , Hyderabad |
| 252 |
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Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--|-----------|
| NARESH KUMAR SANGAM | AONOC ATE | 9000666072 | |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant.

Report of RoC is awaited. The Counsel has also undertaken to file an affidavit confirming that in future the Company will not violate any of the provisions of the Companies Act 2013 and other applicable Rules / Regulations especially with regard to Section 248 of the Companies Act. Post the matter on 06.11.2017.

Member (T)

Member (J)

Bm